Qutlays for Agriculture and Allied Sector in Madhya Pradesh

- 2535. SHRI SURESH PACHOURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) the details of the approved outlays for agriculture and allied sectors and its percentage to total plan outlay for Madhya Pradesh during 1994-95, 1995-96 and 1996-97; and
- (b) on what basis these outlays were fixed by the Planning Commission?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER ALAGH): (a) The approved outlays in respect of Madhya Pradesh for Agriculture and Allied Sectors during 1994-95 and 1995-96 stood at Rs. 18505 lakh and Rs. 21383 lakh, respectively. Its. percentage to total Plan Outlay during 1994-95 and 1995-96 stood at 6.73 and 7.37 respectively. The outlay for 1996-97 has not been finalised, so far.

(b) The Plan Outlay for a particular sector/sub-sector is finalised on the basis of proposed outlay by "the State Government and the recommendations of the Working Group of the Planning Commission, thereon, as well as keeping in view the overall availability of the resources.

Power Shortage in the Country

2536. SHRI THENNALA BALAK-RISHNA PILLAI: Will the PRIME MINISTER be pleased to state:

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- (a) whether the country is facing any power shortage;
- (b) if so, the quantum of the shortage, State-wise:
- (c) the steps taken to overcome the shortage; and
- (d) the number of proposals for power projects pending for clearance, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VEN-UGOPALACHARI): (a) and (b) State-wise power supply position in the country during April-July, 1996 is given in Statement-I (see below).

- (c) Various measures undertaken to improve the power supply in the country include expediting the commissioing of the new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction in Transmission & Distribution losses, implementation of better demand side management and energy conservation besides transfer of energy from surplus to deficit areas.
- (d) State-wise details of project proposals under examination in CEA as on 31.7.1996 is given in Statement-II.

Statement-I
Actual power supply position
(All figures in MU net)

RegjowState/System	APRIL, 1996—JULY, 1996				
	Requirement Ava	Shortage	%		
NORTHERN REGION	311	311	0	0.0	
Chandigarh	4880	4772	108	2.2	
Delhi	4725	4619	106	2.2	
Haryana					

Region State System	APRIL, 1996	1996		
	Requirement Ava	Shortage	%	
H.P.	719	719	0	0.0
J&K	1453	1121	332	22.8
Punjab	8150	7945	205	5
Rajasthan	6005	5872	133	2.2
UP.	13700	11732	1968	14.4
N.R.	39943	37091	2852	7.1
WESTERN REGION	11950	10882	1068	8.9
Gujarat	10025	9082	943	9.4
M.P.	19200	18493	707 0	3.7
Maharashtra	414	414		0.0
Goa	41589	38872	2717	6.5
W.R. SOUTHERN REGION				
A.P.	12990	9630	3360	25.9
Karnataka	8015	5888	2127	26.5
Kerala	3550	2572	978	27.5
Tamil Nadu	12095	10255	1840	15.2
S.R	36650	28345	8305	22.7
EASTERN REGION				
Bihar	3130	2217	913	29.2
D.V.C.	2655	2569	86	3.2
Orissa	3340	3220	120	3.6
West Bengal	5145	5055	90	1.7
E.R.	14270	13062	1208	8.5
NORTH-EASTERN REGION	56.2	20.4	27.0	10.6
Arunachal Pradesh	56.3 981.7	28.4 864.0	27.9	49.6 12.0
Assam Manipur	119.7	108.0	117.7 11.7	9.8
Meghalaya	117.8	117.8	0.0	0.0
Mizoram	57.3	47.2	10.1	.7.6
Nagaland	57.8	47.2 45.9	10.1	20.6
Tripura	150.4	114.7	35.7	23.7
N.ER.	1541.0	1326.0	215.0	14.0
ALL INDIA	133993	118696	15297	

Statement-IIProject proposals under examination in Central Electricity Authority as on 31.07.96

s.	State	Name of Project		Execu-	Capacity	Remarks	
No.				tive Agency	(MW)		
A. S	A. STATE/CENTRAL SECTOR:						
A.l	: HYDRO SCHEM	IES:					
o:.	Jammu & Kashmir	Parkhachik Panikhar St. I & St. II HEP		J&K Govt.	5x12 =60	Replies to comments to <i>CEA/CV/C</i> awaited.	
02.	Jammu &			J&K	4x70	Comments on legal ex-	
	Kashmir	i HEP St.II (Phi) (PDC, J&K Govt.)		Govt.	=280	ecuting agency F&C, C&P, power evacuation and civil works aspects have been sent to project authority for clarification. —Cleared from IWT.	
03.	Maharashtra	Chikaldara HEP (pumped storage scheme)		MSEB	2x200 =400	Replies to CEA/CWC comments on Irrigation Planning, cost engg. just received.	
04.	Andhra Pradesh	Pulichintala HEP		AFSEB	2X30 =60		
A.2	: THERMAL SCH	EMES:					
01.	Uttar Pradesh	Anpara C TPS		UPSEB	2x500 $= 1000$	CEA's IPC conveyed on 10.07.96.	
02.	Gujarat	Ghoga Lignite TPS		GPCL	2x120 =240	In-principle clearance issued to GPCL on 22.7.94.	
03.	Gujarat	Pipavav GTPP		GPCL	615	Alternate fuel based revised FR received.	
04.	Gujarat	Coastal TPS		GPCL	1000	_	
05.	Maharashtra	Uran GTPP Expn.		MSEB	400	Report submitted by MSEB for consideration of derating committee in CEA in 7/96.	
06.	Andhra Pradesh	Simhadri TPS		NTPC	2x500 = 1000	IPC issued on 13.3.96.	
07.	Andhra Pradesh	Hyderabad Metro COST St.1		NTPC	650	IPC issued on 31.3.96.	

No	Sutae	Name of Project	Execu- tive	Capacit (MW)'	Remarks
110			Agency	(111 11)	
08.	Karnataka	Yelahanka DGFP	KEB	2x23.4	Pending inputs are—
		Extn.		=46.8	(i) Fuel linkage (ii) Env. (Centre & State) (iii) Sec.29 of E(S) Act.
09.	Damodar Va lley Cc roration	Maithon R/B TPS	DVC	4x250 = 1000	Pending clearances: (i) Sec. 29 of E{S) Act (ii) MOEF —Others inputs to be revalidated.
10.	Damodar Vallcy Ccrporation	Mejia TPS-II	DVC	2x210 =420	_
11.	Central	Talchar STPS-II	NTPC	4x500	CEA's IPC conveyed
	Sector (ER)			=2000	on 31.3.96.
В	PRIVATE SECT	OR:			
B.I	: HYDRO SCHE	MES:			
01.	Himachal Pradesh	Malana HEP	M/s. Rajas- than Spinning & Weav ing Mill	2x43 =86	CEA's IPC issued on 26.10.94.
02.	Uttar Pradesh	Vishnuprayag HEP	M/S. JIL	4X100 =400	CEA's IPC conveyed on 9.9.94.
03.	Jammu &	Sringar HEP	M/S.	5x66	CEA's IPC issued on
	Kashmir		Duncan: Indus- tries Ltd.	; =330	30.3.%.
B.2	: THERMAL	SCHEMES:			
01.	Uttar Pradesh	Rosa TPP (Ph.I)	M/S. Indo- Gulf Fertiliz- ers and Chemicals Corpn. Ltd.	2x250 =500	CEA's IPC conveyed on 7.11.94.

s. No.	State	Name of Project	Execu- tive (MW) Agency	•
02.	Gujarat	Jamnagar (near Sikka)M Ph.I liance Power Ltd.	i. Re-2x250 TPP =500	CEA's IPC conveyed on 1.3.95.
03.	Gujarat	Surat Lignite TPP	Mi. 2x125 GIPCL =250	IPC issued on 31.3.96.
04	Maharashtra	Patalganga CCPP	Mi. 410 Reiiance Patalganga Power Pvt. Ltd.	CEA's IPC conveyed on 30.03.96.
05.	Andhra Pradssh	Ramagundam Extn.	Mi. 2x260 BPL =520 Power Projects (AP) Ltd.	CEA's IPC conveyed on 6.2.%.

Rates of power distribution by Private Sector

2537. SHRIMATI VEENA VERMA: Will the PRIME MINISTER be pleased to state:

- (a) what are the rates of power distribution offered and environmental concerns involved in respect of each power project cleared during the last two years to be set up in the private sector;
- (b) whether it is a fact that in some cases the rates of power distribution approved are comparatively much higher; and
- (c) the details of power projects still pending?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VEN-UGOPALACHARI): (a) and (b) The power rates for distribution of power to various categories of consumers are determined by the State Governments/State Electricity Boards based on total power

made available from both public and private sector power plants to the grid and cannot be limited to individual power projects. These rates differ for different categories of consumers which depends on various technical and commercial considerations. While according environmental clearance to power projects. Ministry of Environment & Forests have addressed various concerns like pollution of air due to emissions from the projects. Water pollution due to effluent discharge. Impact on flora and fauna including marine environment, socioeconomic aspects including rehabilitation etc.

(c) Details of the schemes for setting up power projects in the private sector for which detailed project reports (DPRs) have been received in CEA and are pending for grant of techno-economic clearance are given in statement.